# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

#### **LOK SABHA**

# **UNSTARRED QUESTION NO.: 4723**

( TO BE ANSWERED ON THE 21st August 2025 )

### POINT OF CALL STATUS TO TIRUCHIRAPPALLI AIRPORT

4723. SHRI DURAI VAIKO
Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government proposes to include Tiruchirappalli International Airport as a Point of Call (PoC) in the Bilateral Air Services Agreements (BASAs) with Gulf Cooperation Council (GCC) countries and if so, the details thereof;
- (b) whether the Government is aware that Tiruchirappalli serves as a major international departure point for workers and residents from central and southern Tamil Nadu travelling to the Gulf region and if so, the details thereof;
- (c) the number of BASAs currently in effect with GCC nations and the Indian airports designated as Points of Call under each agreement;
- (d) whether the Government proposes to revise existing BASAs or negotiate new ones with Tiruchirappalli designated as a PoC to improve direct connectivity and reduce dependency on other metro airports and if so, the details thereof; and
- (e) the timeline fixed and process for ensuring Tiruchirappalli's inclusion as a PoC in future bilateral aviation negotiations?

#### **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e) There is no proposal under consideration in this Ministry to include Tiruchirappalli as a Point of call (PoC) in the Bilateral Air Services Agreements (BASAs) with Gulf Cooperation Council (GCC) countries.;

Currently, Air India is operating flights from Tiruchirappalli to countries in GCC namely Kuwait, Oman, Qatar, Saudi Arabia, UAE (Abu Dhabi, Sharjah and Dubai).;

India has BASAs with all the GCC countries. The details of the point of calls designated under these agreements is at Annexure.;

At present, the Government of India promotes more international operations by Indian carriers from non-metro points, including Tiruchirappalli, either directly or through their own domestic operations. Accordingly, non-metro points are not granted as new points of call in the BASAs to any foreign country.

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# **Annexure**

S No.	Country	Designated Points of Call for foreign carriers
1	Bahrain	Mumbai, Delhi, Kolkata, Chennai, Trivandrum, Cochin, Bangalore, Hyderabad, Calicut, Goa
2	Kuwait	Mumbai, Delhi, Trivandrum, Chennai, Cochin, Ahmedabad, Hyderabad, Kolkata, Bangalore
3	Oman	Mumbai, Delhi, Chennai, Hyderabad, Cochin, Trivandrum, Lucknow, Jaipur, Bangalore, Calicut, Goa
4	Qatar	Mumbai, Kolkata, Trivandrum, Hyderabad, Cochin, Delhi, Chennai, Ahmedabad, Nagpur, Calicut, Goa, Amritsar, Bangalore
5	Saudi Arabia	Mumbai, Delhi, Chennai, Cochin, Hyderabad, Bangalore, Calicut, Lucknow
6 (i)	UAE -Abu Dhabi	Mumbai, Delhi, Trivandrum, Cochin, Chennai, Calicut, Jaipur, Kolkata, Hyderabad, Bangalore, Ahmedabad
6 (ii)	UAE -Dubai	Mumbai, Delhi, Chennai, Kolkata, Cochin, Hyderabad, Trivandrum, Bangalore, Ahmedabad, Calicut, Lucknow
6 (iii)	UAE -Ras-al- Khaimah	Any 1 point out of Cochin, Trivandrum, Calicut
6 (iv)	UAE -Sharjah	Mumbai, Nagpur, Cochin, Jaipur, Trivandrum, Chennai, Ahmedabad, Bangalore, Coimbatore, Delhi, Calicut, Hyderabad, Goa

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